

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
NIRMANGOLD PLASTTECH PRIVATE LIMITED ENGAGED IN MANUFACTURING OF
DISH REFLECTORS AND OTHER HOUSEHOLD ITEMS AT AURANGABAD,
MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nirmangold Plasttech Private Limited CIN: U25199MH2013PTC242846
2. Address of the registered office	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Tq. Gangapur, Aurangabad, Maharashtra, India - 431133
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Tq. Gangapur, Aurangabad, Maharashtra, India - 431133
5. Installed capacity of main products/ services	Manufacturing of Dish reflectors, Automotive Plastic Parts, Electric DB Boxes, A/C Boxes and other Home furnishing products. For further details, kindly write an email to irp.ngppl@aegisipe.com
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details write an email to irp.ngppl@aegisipe.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.ngppl@aegisipe.com
10. Last date for receipt of expression of interest	12 September 2024
11. Date of issue of provisional list of prospective resolution applicants	17 September 2024
12. Last date for submission of objections to provisional list	22 September 2024
13. Date of issue of final list of prospective resolution applicants	27 September 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 September 2024
15. Last date for submission of resolution plans	29 October 2024
16. Process email id to submit Expression of Interest	irp.ngppl@aegisipe.com



Harish Kant Kaushik

As Interim Resolution Professional of Nirmangold Plasttech Private Limited

Reg. No. IBBI/IPA-001/IP-P01469/2018-2019/12340

Authorization for Assignment valid till 29 November 2024

Address: 106, 1st Floor, Kanakia Atrium 2, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093

Email id: harishkant2007@gmail.com, irp.ngppl@aegisipe.com

Date: 28.08.2024

Place: Mumbai

Navy pulled out wreckage of missing JF-17 fighter aircraft

Jamshedpur: Indian Navy personnel pulled out the wreckage of the missing JF-17 fighter aircraft from the Chandiand in Jharkhand's Serakela-Kharkhand...

120 in hosp due to food poisoning, 2 vendors booked

Mathura: More than 120 people, including women and children, were hospitalised due to food poisoning after consuming items made from the wheat flour...

'Scam for?': SC refuses to accept MA chief's published apology

Seeks Physical Copies Of 20 Editions Of The Newspaper In A Week

New Delhi: The Supreme Court on Tuesday refused to accept the unconditional apology published by Indian Medical Association (IMA) chief...



Justice Hima Kohli

KIFS HOUSING FINANCE LIMITED

Registered Office: 69 Floor, 1075 Corporate House, 69th Floor, 1075 Corporate House, Near Ashoka Vihar, BPS, IGNOU, Anand Road, Ambala...

PUBLIC NOTICE

This is a notice to the public at large that the Sanjeev Bhatia Trust, Bhatia Sanjeev Bhatia Trust, Bhatia Sanjeev Bhatia Trust, Bhatia Sanjeev Bhatia Trust...

Goods train collides with stationary locomotive in UP

Rae Bareilly: A goods train belonging to the National Thermal Power Corporation (NTPC) collided with a stationary locomotive inside the plant...

Specialised Asset Recovery Manager, Centrum Building

2nd Floor, Gokul Road, Hubballi-580036, Telephone: 8338-223414, Email: cb2@centrumbank.com

Auction Sale Notice for Sale of Movable/Immovable Properties

Date & Time of the e-Auction is on 18/09/2024, 11.30 a.m. to 12.30 p.m. (With unlimited extension of 5 minutes duration till the conclusion of the sale.)

Public Notice

Notice is hereby given to the public general and particular to the Borrower (s) and Guarantor (s) that the below described immovable properties...

ADV. RAJESH P. SHINGARE

ADV. MAHESH D. SHINGARE, ADV. PRAMVIN U. KAWDE

Public Notice

Notice is hereby given to the public general and particular to the Borrower (s) and Guarantor (s) that the below described immovable properties...

MP police arrests key accused in Chhatrapur police stn attack case

Bhopal: The MP police on Tuesday arrested Haji Shahzad Ali, the main accused in the stone-pelt incident at a police station during a protest against a Hindu sect in Chhatrapur...

DETAILS AND FULL DESCRIPTION OF THE MOVABLE/IMMOVABLE PROPERTY

1) All the pieces and parcels of immovable property bearing Plot No 31 and 311, Gat No. 32A/04 (Gat No. 201) having area 5040 sq. ft. situated at New Panjaganga Sugar Factory, Ganga Nagar, Katihar Village, Hatanu Nagar, Katikola and Kollipala Dist. - 94 10 10 and bounded by: East: Property of Choudhury, Plot No. 14, West: Property of Shivnandan Prasad, North: Road, South: Property of Shivnandan Prasad...

NOTICE

NOTICE is hereby given that the share certificate for 24 Equity Shares bearing No. 426263 and 514200 No. 1241808340 to 1241808363 and 1241808364 to 1241808382 bearing the name of M/s. PSE Alliance Private Limited...

PSPCIL Punjab State Power Corporation Limited

(Regd. Office: PSEB Head Office, The Mall Patiala-147001) Corporate Identity Number: U40109PB2010SC00023813 Website: www.pspcil.in (Contact No. 90461-22185)

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MAHARASHTRA INFORMATION TECHNOLOGY CORPORATION LIMITED

Request for Proposal of System Integrator for Supply, Installation & Commissioning of Laptops for Maharashtra Information Technology Corporation Limited (MHTCI)

Government of Maharashtra PUBLIC WORKS DEPARTMENT

E-Tenders for TWENTY TWO (22) works in B-1 form invited by the Executive Engineer Public Works Division Hingoli

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INVITATION FOR BID (IFB)

MAHARANCO (LOCAL COMPETITIVE BIDDING) SRM e-Tender No. T2448/MSETCL/CO/Projects/Pre-Tender 2nd call (Ref No. 90600011224)

BRUHAT BENGALURU MAHANAGARA PALIKE

Office of the Executive Engineer, Govindnagar Division, 2nd Floor, Shanti Soudha, 13th Cross Road, 4th & 8th Main Road, M.C. Layout, Vijayanagara, Bengaluru - 560094

DEBTS RECOVERY TRIBUNAL PUNE

Notice No 307 to 310 26e, Section 26a, New Building, 26/A, Hingoli Road, Pune - 411005

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR NIT/MAHARANCO PLASTIC PIPE LINES LIMITED

Table with 2 columns: S.No., Particulars. Contains details of the project and bidding process.

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